

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(5) C.P.(IB)-1266/8/(MB)/NCLT/2017

CORAM:

Present :SHRI M. K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY
LAW TRIBUNAL ON 20.06.2018

NAME OF THE PARTIES: Sachin Chemicals
V/s.
Anamayee Pharsmachem Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 8 of I&B Code 2016.

ORDER

1. The Learned Representatives of both the sides are present.
2. On the last occasion the Petitioner had sought time to file an Amended Petition, however, not yet filed. Seeking more time.
3. As a consequence, the matter is adjourned to **02.08.2018**.

20.06.2018.
Gajanan/aah

SD/-
M. K. SHRAWAT
Member (Judicial)